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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM**

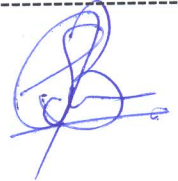
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM -----	

C. PRASANNIA
VENKATESH

Counsel for Respondent
1 to 3



ORDER

Counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for R1 to R3 and counsel for R4 present and filed counter and served a copy of the same to the other side. Counsel for petitioner sought time for filing rejoinder and stated that CA 16/2017 is filed for impleading necessary parties as respondents. Counsel is directed to submit the proper addresses of the respondents in the CA by the next date of hearing. Put up on 7/3/2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)